



4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)								
5	Operational creditors (Workmen)								
6	Operational creditors (Employees)								
7	Operational creditors (Government Dues)								
8	Operational creditors (other than Workmen and Employees and Government Dues)	1	1,00,07,561.00	1	1,00,07,561.00			8	
9	Other creditors, if any, (other than financial creditors and operational creditors)	1	34,91,750.00				34,91,750.00	9	
<b>Total</b>		<b>170</b>	<b>12,84,20,695.00</b>	<b>1</b>	<b>1,00,07,561.00</b>		<b>11,84,13,134.00</b>		



**Annexure-2**

**Name of the corporate debtor: OCTAGON BUILDERS & PROMOTERS PRIVATE LIMITED; Date of commencement of CIRP: 16<sup>th</sup> April, 2019;**

**List of creditors as on: 14-09-2024**

**List of unsecured financial creditors belonging to any class of creditors**

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	Gautam Sehdev	07-07-2021	7,66,678.00								7,66,678.00		
2	Mamta Shukla	04-07-2023	38,41,710.00								38,41,710.00		
3	MEC Electric Contract Pvt Ltd	03-08-2023	32,44,008.00								32,44,008.00		
4	Naresh Kumar Dhawaria	07-06-2021	8,92,075.00								8,92,075.00		
5	Neelu Gupta & Rakesh Agrawal	09-10-2021	6,35,514.00								6,35,514.00		
6	Pradeep Maheshwari through his LRs - 1. Vedant Maheshwari (Son) 2. Renu Maheshwari (Wife) 3. Divya Maheshwari (Daughter)	11-07-2022	9,79,828.00								9,79,828.00		
7	Ram Kumar Goel	11-05-2021	11,58,300.00								11,58,300.00		
8	Ram Roop Singh	16-02-2021	3,98,400.00								3,98,400.00		
9	Uma Shankar Sharma	25-08-2021	20,77,107.00								20,77,107.00		



















		2024											
163	Mohan Lal	05-07-2024	16,50,980.00									16,50,980.00	
164	Neena Kapoor*	06-07-2024	1									1	
165	Dr Subodh Gupta	27-07-2024	11,31,707.00									11,31,707.00	
166	Sudha Gupta	26-07-2024	11,24,919.00									11,24,919.00	
167	Rama Handa	09-08-2024	9,33,980.00									9,33,980.00	
168	Parmod Kumar	07-08-2024	13,53,208.00									13,53,208.00	

Note :

1. Out of the aforesaid claims 158 claims have been categorized as acceptable and have been placed before the CoC at its 3rd Meeting as per provisions of Regulation 13(IB). In view of approval of the CoC, necessary application / petition is being filed before the Hon'ble AA for the purpose of condonation of delay and admission of these claims as the same have been received belatedly
2. \*Allottees of Plots registered in their names but no possession had been given. These are taken at Re. 1 for the purpose of asset consolidation















**Annexure-8**

**Name of the corporate debtor: OCTAGON BUILDERS & PROMOTERS PRIVATE LIMITED; Date of commencement of CIRP: 16<sup>th</sup> April,2019;**

**List of creditors as on: 14-09-2024**

**List of operational creditors (Other than Workmen and Employees and Government Dues)**

(Amount in ₹)

Sl. No.	Name of Creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any Mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by Security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	Mind Makers Communications Pvt. Ltd.	01-05-2019	1,00,07,561.00	1,00,07,561.00	Operational Debt	-	-	No	100					

**Annexure-9**

**Name of the corporate debtor: OCTAGON BUILDERS & PROMOTERS PRIVATE LIMITED; Date of commencement of CIRP: 16<sup>th</sup> April,2019;**

**List of creditors as on: 14-09-2024**

**List of other creditors (Other than financial creditors and operational creditors)**

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may beset-off	Amount of claim not admitted	Amount of claim under verification	Remarks if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	N.C Bansal	06-09-2023	34,91,750.00									34,91,750.00	